

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 118 OF 2015**

**Dated: 29<sup>th</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**M/s TCP Ltd.**

**....Appellant (s)**

**Versus**

**Tamilnadu Generation & Distribution Corp. & Ors.**

**.... Respondent (s)**

Counsel for the Appellant(s)

:

Mr. Senthil Jagdeesan  
Ms. Suchitra Kumbhat

Counsel for the Respondent(s)

:

Mr. G. Umapathy  
Mr. S. Vallinayagam for R-1

**ORDER**

At the request of learned counsel for the appellant, the matter is  
adjourned to **11.07.2016.**

**(I.J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**